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A.K.Patra vs.UOI

ORDER SL.NO.2

OA 790/12

By Advocate(s)-Mr.P.K.Padhi

By Advocate(s)-Mr.U.B.Mohapatra

Mr.J.K.Khandayatray

Date-16.07.2013

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri U.B.Mohapatra, learned Senior Central Government Standing Counsel along with Shri J.K.Khandayatray, learned Addl.Central Govt.Standing Counsel. In view of the memo filed by the applicant, there is nothing more to adjudicate the matter any further. Accordingly, the O.A. is disposed of for having become infructuous.

MEMBER(A)



MEMBER(J)